

Declaration of Assets and Liabilities

Year-2025-26

I, Subodh Kumar Singh Wife of-Late Bishnudev Prasad , aged 53 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Office Attendant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Kumari Chitra	Dependant-1 Name Piyush Kumar singh	Dependant-2 Name Shoumya	Dependant-3 Name
(i)	Cash	Rs. 10000/-	Rs. 10000/-	Rs. 5000/-	Rs. 90000/-	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I-Saving A/C-90,000/=00	--- S.B.I-Saving A/C-8000/=00	Bank of Baroda 5000	S.B.I-Saving A/C-20,000/=00	-----
(iii)	Bonds, Debentures and Shares in Companies,	-----	-----	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	Sahara- Rs 2,00,000/- Post Office- Rs 4,00,000/-	Post Office- Rs 5,00,000/- LIC Annul- 17020 RD SBI- 4,00,000/-	LIC Annul- 17020	-----	-----
(v)	Motor Vehicles (details of make, etc)	HERO Splander	-----	-----	-----	-----
(vi)	Jewellery (details of weight and value)	Gold-20 gm	Gold-100gm Silver-200 gm	Gold-5 gm	Gold-10 gm	-----
(vii)	Other assets, such as values of claims/ interests	Mobile, Washing Machine, Furnitur-Bouble Bed, Almirha and LED TV	-----	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Kumari Chitra	Dependant - 1 Name Piyush Kumar singh	Dependant-2 Name Shoumya	Dependant- Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	15 Kattha nalanda	-----	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	-----	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	1/2 Kattha Jaganpura Thana no-26	-----	-----	-----	-----
(v)	Others (such as interest in property)	-----	-----	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	SBI, BVM Patna	1,24,000/-
	(ii) Loans form Financial Institutions	-----	-----
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to department dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----

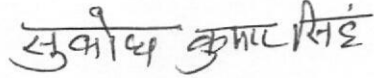
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	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	PAN-CWVPS9021G	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. PERSONAL DETAIL :

- i) GPF/CPF/PRAN NO :-
- ii) Gender :- (M/F)
- iii) Date of Birth :- (DD/MM/YYYY)
- iv) Class/Group :- (A/B/C)
- v) Cadre :-
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 
Name of Employee:- **Subodh Kumar Singh**
Designation:- **Office Attendant , Bihar Vidhan Sabha, Patna.**
Department :- **Bihar Vidhan Sabha Secretariat, Patna**

Place :- Patna

Date :- 13.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

